

DIVISION BENCH

S-12

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/195(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	TOTAL WIRELESS TECHNOLOGIES PRIVATE LIMITED VS SIS CASH SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

ORDER

1. None appears on behalf of the Operational Creditor.
2. Registry is directed to issue notice to the Corporate Debtor by way of speed post and e-mail and place the tracking information on record.
3. Corporate Debtor to file his reply-affidavit within three weeks.
4. Post this matter on **29.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**